

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),  
SOUTHERN ZONE AT CHENNAI**

Original Application No. 183 of 2021 &  
I.A. No.117/2021 (SZ)

Meenava Thanthai,  
K.R. Selvaraj Kumar,  
Meenavar Nala Sangam,  
Chennai.

.... Applicant

Versus

1. District Collector,  
Thiruvallur.
2. Senior Officer,  
Tamil Nadu State Environment  
Impact Assessment Authority,  
(TNSEIAA),
3. Chairmen ,  
Tamil Nadu Pollution Control Board,  
Mount Salai, Guindy,  
Chennai.
4. The Superintending Engineer,  
Public Works Department  
Water Resources Organisation,

.... Respondents

**INTERIM REPORT FILED ON BEHALF OF THE 4<sup>th</sup> RESPONDENT**

I, A.Muthaiya. son of Mr.A.L.Asokan aged about 56 years, officiating as Superintending Engineer, Public Works Department, Water Resources Department, Palar Basin Circle, Chennai -05 do, solemnly affirm and sincerely state as follows:

2. I state that, I am the superintending Engineer, Water Resources Department of the Public Works Department, Palar Basin Circle, Chepauk, Chennai, file the interim report on behalf of the 4<sup>th</sup> respondent herein and I am well acquainted with the facts of the case from records.

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Superintending Engineer, WRD.,  
Palar Basin Circle,  
Chepauk, Chennai-600 005.

3. It is submitted that, the Hon'ble National Green Tribunal in its order dated 17.08.2021 has appointed a joint committee comprising of (1) The District Collector, Thiruvallur District or a Senior Officer not below the rank of District Revenue Officer (DRO) as deputed by the Collector (2) A Senior Officer from Tamil Nadu State Environment Impact Assessment Authority (TNSEIAA) (3) a Senior Officer from the Tamil Nadu Pollution Control Board (TNPCB) as designated by its Chairman and (4) a Senior Officer not below the rank of Superintending Engineer from the Public Works Department (PWD) and Water Resources Organisation (WRO), Who is in charge of that area to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

4. It is submitted that the representative from the

- (1) The District Collector, Thiruvallur District.
- (2) A Senior Officer from Tamil Nadu State Environment Impact Assessment Authority (TNSEIAA)
- (3) A Senior Officer from the Tamil Nadu Pollution Control Board (TNPCB)

are awaited. after which Joint Committee will be constituted vide Lr No A1/NGT 183/2021 Dt 02-09-2021. Hence, it is humbly requested before this Hon'ble Tribunal to grant four weeks of time by considering the existing situation to file the Status report before this Hon'ble Court.

Dated at Chennai on this the 08<sup>th</sup> day of September, 2021.

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Meenava Thanthai, ....

Applicant

VERSUS

Superintending Engineer,  
Public Works Department & others.

.. Respondents

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RESPONDENT**

**GOVERNMENT PLEADER**